

SCHEDULE II
FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF DN SIRCAR SK DAS PVT LTD

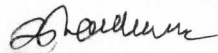
1.	Name of Corporate Debtor	DN SIRCAR SK DAS PVT. LTD.
2.	Date Of Incorporation Of Corporate Debtor	17/03/1961
3.	Authority Under Which Corporate Debtor is Incorporated/ Registered	Registrar of Companies, Kolkata, West Bengal
4.	Corporate Identity Number / Limited Liability Identity Number Of Corporate Debtor	U26102WB1961PTC025019
5.	Address Of The Registered Office And Principal Office (If Any) Of Corporate Debtor	36/2, 'W' Road P.O. Dasnagar, P.S. Liluah District Howrah Howrah-711105
6.	Date Of Closure Of Insolvency Resolution Process	05.07.2019
7.	Liquidation Commencement Date Of Corporate Debtor	05.07.2019
8.	Name, Address, Email Address, Telephone Number And The Registration Number Of The Liquidator	Mohan Ram Goenka, Practicing Company Secretary, Reg. No.IBBI/IPA-002/IPN00288/2017-18/10846 46, B.B. Ganguly Street, 4th Floor, Room No.6, Kolkata-700012 Email : goenkamohan@gmail.com
9.	Last Date For Submission of Claims	4 th August, 2019

Notice is hereby given that the Hon'ble National Company Law Tribunal, Kolkata Bench has ordered the commencement of liquidation of the DN SIRCAR SK DAS PVT LTD on 05.07.2019.

The stakeholders of DN SIRCAR SK DAS PVT LTD are hereby called upon to submit a proof of their claims, on or before 04.08.2019, to the liquidator at the address mentioned against item 8.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Mohan Ram Goenka
Liquidator
Place: Kolkata
Date: 06.07.2019